

6. Consideration and passing of the Surrogacy (Regulation) Bill, 2019, *as passed by Lok Sabha and as reported by Select Committee.*
7. Consideration and passing of the National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021, *after it is passed by Lok Sabha.*
8. Consideration and return of the Appropriation Bill related to the Second Batch of Supplementary Demands for Grants for the year 2021-22, *after its presentation and passing by Lok Sabha.*

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### MATTERS RAISED WITH PERMISSION

PROF. MANOJ KUMAR JHA (Bihar): Sir, may I say something?

MR. CHAIRMAN: What is the issue?

PROF. MANOJ KUMAR JHA: Sir, it is an alarming and important issue. Can I just take thirty seconds?

MR. CHAIRMAN: What is the issue?

PROF. MANOJ KUMAR JHA: Sir, please give me thirty seconds. There is nothing against you.

MR. CHAIRMAN: You know that you have to tell me what the issue is. ...(*Interruptions*)...

PROF. MANOJ KUMAR JHA: Sir, it is about a gate crash. Twelve Members are sitting in front of Gandhi statue. Some BJP Members went there. While we accept that they should have also sat there, but gate crashing amounts to taking away the democratic values. That is what I would say. ...(*Interruptions*)...

MR. CHAIRMAN: I can only say the prayer that Mahatma Gandhi used to say, "सबको सन्मति दे भगवान!" ...(*व्यवधान*).. It's Zero Hour. ...(*Interruptions*)... Some Members have given notices ...(*Interruptions*)... I am not going to allow this. ...(*Interruptions*)... This is not part of the Business. ...(*Interruptions*).. This should

not be reported or supported or shown or seen. ...(*Interruptions*)... Shrimati Jharna Das Baidya, Prof. Manoj Kumar Jha, Shri Sanjay Singh, Shri Jairam Ramesh, Shri T.K.S. Elangovan, Dr. V. Sivadasan, Dr. Fauzia Khan, Shri K. Somaprasad, Shri John Brittas and Shrimati Vandana Chavan have given notice on Municipal elections. Shri Bikash Ranjan Bhattacharyya has also given notice on the same issue. Shri Deepender Singh Hooda has given notice for legislation on the MSP. Dr. V. Sivadasan has also given notice on the same issue. I have not admitted them because there are other avenues to raise these matters in the House and some matters are connected locally. So, we cannot go on discussing Municipal elections of this State or that State. Then, others will also complain about other States. ...(*Interruptions*)... What is it about Keshava Raoji?

DR. K. KESHA RAO (Telangana): In front of Gandhi statue ...(*Interruptions*)...

MR. CHAIRMAN: That has been told to me by the Chief Whip of the Congress Party. ...(*Interruptions*)...

DR. K. KESHA RAO: \*

MR. CHAIRMAN: It is not going on record. ...(*Interruptions*)... प्लीज़, बैठ जाइए। ...(*व्यवधान*)... प्लीज़, बैठ जाइए। ...(*व्यवधान*)...बैठ जाइए। ...(*व्यवधान*)... Somebody is talking about Tripura, somebody is talking about West Bengal and somebody is talking about some other State. ...(*Interruptions*)... Should we go on discussing local body elections here? ...(*Interruptions*)... The Council of States is for discussing State elections, not the local body elections. ...(*Interruptions*)... I am answering you patiently, but you are not respecting me; you are all standing. ...(*Interruptions*)... Nothing can be said while standing. ...(*Interruptions*)... It is not going on record. ...(*Interruptions*)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, if proper notice is given, we should be allowed to speak. ...(*Interruptions*)...

MR. CHAIRMAN: That was also discussed earlier. ...(*Interruptions*)... That was the solution given. Instead of disturbing the House, we can discuss the issues. ...(*Interruptions*)... There is a misconception that the Leader of the Opposition is not allowed to make a point. I would like to quote the record. ...(*Interruptions*)...

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\* Not recorded.

**श्रीमती रजनी अशोकराव पाटिल** (महाराष्ट्र) : सर, मैंने आज़ादी के 75वें साल ...(व्यवधान)...

**श्री सभापति** : आप बैठ जाइए। ...(व्यवधान)... बैठ जाइए, प्लीज़। ...(व्यवधान)... Don't you want to hear the Chair? ...(Interruptions)... Then, go on speaking like that. ...(Interruptions)...

**सुश्री सुष्मिता देव** (पश्चिमी बंगाल) : सर, अगर आप गुस्सा होंगे, तो हमारा क्या होगा? ...(व्यवधान)...

**श्री सभापति** : गुस्सा नहीं, बहस में हिस्सा लीजिए, मेरी इतनी ही रिक्वेस्ट है। ...(व्यवधान)... I would like to bring to the kind notice of hon. Members that LoP was allowed to speak for five minutes on November 30<sup>th</sup> with regard to the suspension of the Members of Parliament. This is on record. It is there in the proceedings of the House. I have all respect for the Leader of the Opposition; he is a senior parliamentarian. I hope that all of us will work together to resolve the issues, if any, and I also suggest to the Leader of the House as well as the Leader of the Opposition and other leaders also to sit together, discuss and find a way-out for the smooth functioning of the House. The Leader of the House wants to say something.

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Sir, the kind of provocative statements that are being made by the leaders of some of the political parties or opposition parties, whose Members were part of these ugly scenes which we saw in the House, and the behaviour of the hon. Members outside the House even during these last few days, the way the leaders of the parties have been saying, 'माफी किस बात की', it seems as if they endorse all the attack on the marshals and the unruly scenes in the House. After that, we would like to understand, through you, Sir, what does the Opposition expect from us? ...(Interruptions)...

MR. CHAIRMAN: Nothing will go on record. ...(Interruptions)... I have permitted the Leader of the House. ...(Interruptions)...

SHRI PIYUSH GOYAL: I was approached by certain Members of the Opposition. I said that I am happy to meet everybody, but broad parameters should be that, at least, as courtesy to the Chair and House, what is required is an apology. ...(Interruptions)... They said, "No, we cannot apologise." ...(Interruptions)... I showed instances in the past where you and I have apologised on very minor things.

...(Interruptions)... But, they feel that what they have done is legitimate and very noble. Under these circumstances, what do we talk to the Opposition? ...*(Interruptions)*...

MR. CHAIRMAN: Now, we will take up Zero Hour. Dr. Sonal Mansingh on Ministry of Culture for making 'Azadi Ka Amrit Mahotsav' more effective. ...*(Interruptions)*...

**Need for filling vacancies in various organizations under Ministry of Culture for making 'Azadi Ka Amrit Mahotsav' more effective**

DR. SONAL MANSINGH (Nominated): Sir, with your kind permission, I would like to...*(Interruptions)*... Through you, Sir, I would like to convey my request...*(Interruptions)*...

MR. CHAIRMAN: Please, respect the rules and procedures. ...*(Interruptions)*... Please, it is not going on record. Why are you wasting your vocal chords? ...*(Interruptions)*... All the Members have to be polite. ...*(Interruptions)*...

DR. SONAL MANSINGH: Sir, through you, I want to convey my namaskar to everyone...*(Interruptions)*...and request to allow me to speak, at least, for two minutes on Culture, which is a topic, which is rarely taken up.

Today, I want to say that I am an artist with more than six decades of experience and I believe -- I am a very optimistic person -- that after Corona and before Corona also, the important posts in so many of the art institutions, under the Ministry of Culture, are headless. In this year, and the last year, somehow the artists have pulled on with the help of Amazon and all these carriers of home deliveries. It is time and through you, I would request the Government and the Minister of Culture...*(Interruptions)*...

MR. CHAIRMAN: Please, again you are forcing me to adjourn the House and then depriving all these Members of their right. ...*(Interruptions)*...

DR. SONAL MANSINGH: Sir, but my right was taken away by this. So, I am just requesting that these posts should be filled up as soon as possible. Thank you.

DR. NARENDRA JADHAV (Nominated): Sir, I associate myself with the matter raised by the hon. Member.